

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 9th September, 2016

NO.LJ (B) 83/93/265 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint the following Non-MCS Officer as Executive Magistrate in connection with illegal transportation of coal in compliance with the orders of the Hon'ble NGT for a period of 3(three) months from the date of issue or till further order.

SL. NO.	Name of Officer and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Shri R.Lytan, Supdt Engineer, PWD Circle, Jowai	West Jaintia Hills District, Jowai	Deputy Commissioner, West Jaintia Hills District, Jowai
2.	Smti A.Phawa, E.E, P.W.D Building Division, Jowai	-do-	-do -
3.	Shri S.Siangshai, E.E, PWD, Mechanical Division, Jowai	-do-	-do -
4.	Smti D.Lyngdoh, District Handloom Officer, District Handloom, Jowai	-do-	-do -
5.	Smti J.Synnah, Superintendent, Training for Self Employment of Women in need of Care and Protection.	-do-	-do -
6.	Shri Y. Talang, District Programme Officer, I.C.D.S, Jowai	-do-	-do -
7.	Shri F.F.Sumer, Inspector, Legal Metrology	-do-	-do -
8.	Shri J.M.Pohsngap, Divisional Forest Officer, Territorial, Jowai	-do-	-do -
9.	Smti N.Laloo, Divisional Forest Officer, Social Forestry, Jowai	-do-	-do -
10.	Smti H.Lato, Divisional Forest Officer, Wild Life, Jowai	-do-	-do -
11.	Shri B.Majaw, Asstt. Registrar, Cooperative Societies, Jowai	-do-	-do -
12.	Shri R.Rymbui, Superintendent of Fishery, Fisheries Office, Jowai	-do-	-do -
13.	Shri C.Marngar, E.E., PHE, Electrical Division, Jowai	-do-	-do -
14.	Shri P.Toi, General Manager, District Commencer & Industries Centre, Jowai	-do-	-do -
15.	Shri W.Laloo, Superintendent of Excise, D.C's Office, Jowai	-do-	-do -
16.	Shri A.G.Momin, Inspector, D.C's Office, Jowai	-do-	-do -
17.	Smti A.Passah, District Sericulture Officer, Sericulture Office, Jowai	-do-	-do -
18.	Shri H.Shangpliang, District Sport Officer, Jowai	-do-	-do -
19.	Smti Z.J.Lyngdoh, District Social Welfare Officer, DSWO Office, Jowai	-do-	-do -
20.	Smti S.Shylla, District Tourism Officer, Ialong	-do-	-do -
21.	Shri B.Pariat, Employment Officer, District Employment Exchange, Jowai	-do-	-do -
22.	Smti A.C. Marbaniang, District Librarian, Jowai	-do-	-do -
23.	Shri R.Muksor, Asstt Director, Information and Public Relations, Jowai	-do-	-do -
24.	Smti D.Khongiong, District School Education Officer, Jowai	-do-	-do -
25.	Shri R.A Thabah, Divisional Mining Officer, DMR, Jowai	-do-	-do -
26.	Dr (Mrs) S.M.Kharbudon, District AH & Vety. Officer, Jowai	-do-	-do -
27.	Shri K.Lamare, SDO, Water Resources, Jowai	-do-	-do -

28.	Shri M.B.Nongrum, Labour Inspector, Jowai	-do-	-do-
29.	Smti B.M.Majaw, Research Officer, Jowai	-do-	-do-
30.	Shri J.L.Khawanlang, Superintendent of Taxes, Jowai	-do-	-do-
31.	Shri P.Laloo, District Transport Officer, Jowai	-do-	-do-
32.	Smti R.Phawa, Secretary, Jaintia Hills Autonomous District Council, Jowai	-do-	-do-
33.	Shri S.Passah, Joint Secretary, Jaintia Hills Autonomous District Council, Jowai.	-do-	-do-

(E.M.Donn)

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

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Dated Shillong, the 9th September, 2016

MEMO.NO. LJ (B).83/93/265- A,

Copy to:-

- 1 The Deputy Commissioner, West Jaintia Hills District, Jowai with a request to circulate to the officers concerned. This has a reference to letter NO. GEN-148/Pt.I/Mining/NGT/2014/129, dt 01.09.2016
- 2 Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya
- 3 The Deputy Secretary to the Govt of Meghalaya, Forests & Environment Department for information.
- 4 Personnel A.R (A) Department.
- 5 DEO (Data Entry Operator) LR Officer, Room No. 221, Main Sectt Building, for uploading the Notification in the Law Department website.
- 6 Director of Information and Public Relation, Meghalaya, Shillong
- 7 Office Copy.

By Order etc.,

Joint Secretary to the Govt. of Meghalaya
Law (B) Department.

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